

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 318  
TO BE ANSWERED ON 27<sup>TH</sup> NOVEMBER, 2024**

**STATUS OF BSNL TOWERS**

**318 SHRI B Y RAGHAVENDRA:**

Will the Minister of COMMUNICATION be pleased to state:

- (a) the number of BSNL towers sanctioned for the Shimoga district in Karnataka, which are installed and currently functional;
- (b) the total number of sanctioned towers vis-a-vis those remain incomplete and the projected timeline for their completion;
- (c) the details regarding different stages of incomplete towers: and
- (d) the specific measures that are being undertaken to expedite the installation of the remaining towers?

**ANSWER**

**MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT  
(DR. PEMMASANI CHANDRA SEKHAR)**

(a) to (d) In Shimoga district of Karnataka, 134 mobile towers are sanctioned under 4G Saturation Scheme. As of now, 49 towers are installed out of which, 11 towers are providing services. In addition, 227 sites are planned for upgradation to 4G, out of which, 119 sites are installed and 87 sites are on Air.

Land allocation by the State Government is among the major reasons for pendency. BSNL keeps close co-ordination with the State Government for the same.

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